

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009661/2020	BALLI KHILLA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /29 /2018 A.D.J.,MALKANGIRI(Malkangiri *) TR/0000014/2018
2	BLAPL/0009662/2020	DEVI PRASAD BADAJENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	JATNI P.S. /444 /2020 JMFC, JATNI(Khordha *) GR/0000466/2020
3	BLAPL/0009663/2020	JAINUL HAQUE @ GUJUR VS STATE OF ODISHA	ASIT KU JENA VS	BALANGA /13 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000122/2020
4	BLAPL/0009664/2020	AMAR KUMAR LENKA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BHADRAK RURAL /650 /2020 S.D.J.M.,BHADRAK(Bhadrak *) GR/0002203/2020
5	BLAPL/0009665/2020	SK. JAINUL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALANGA /25 /2020 () //
6	BLAPL/0009666/2020	RUDRA PRASAD MOHANTY VS STATE OF ODISHA	PRATIK DASH VS	JEYPORE TOWN /281 /2020 () //
7	BLAPL/0009667/2020	SAI @ BAPI NAYAK VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /462 /2020 () //
8	BLAPL/0009668/2020	RANJIT KUMAR SAHU VS STATE OF ODISHA	P.R.SINGH VS	GONDIA /269 /2020 () //
9	BLAPL/0009669/2020	SAMBHAB KUMAR ACHARYA VS STATE OF ODISHA	S.ROUT VS	INFCITY PS /108 /2020 () //
10	BLAPL/0009670/2020	SK. JAINUL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALANGA /17 /2020 () //
11	BLAPL/0009671/2020	GOVINDA KHAMARI VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /473 /2020 () //

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12	BLAPL/0009672/2020	ASIT KUMAR NAYAK VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /42 /2020 () //
13	BLAPL/0009673/2020	JUGAL MAJHI VS STATE OF ODISHA	SANTOSH KU. DASH VS	PADMAPUR /122 /2020 () //
14	BLAPL/0009674/2020	FAKIRA PARA BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /59 /2019 () //
15	BLAPL/0009675/2020	KANJABIHARI NAYAK @ RINKU VS STATE OF ODISHA	S.D.MISHRA VS	BADAMBADI /202 /2020 () //
16	BLAPL/0009676/2020	SILU @ GYANAJYOTI MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	PURI TOWN /73 /2020 () //
17	BLAPL/0009677/2020	KARMA CHANDRA PARMANIK @ KORMA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /223 /2017 () //
18	BLAPL/0009678/2020	SK. SALIM VS STATE OF ODISHA	SANJAY KUMAR DAS (2) VS	BASTA /150 /2020 () //
19	CMAPL/0000274/2020	RATNABATI DASH VS UNION OF INDIA	SAMIR KUMAR MISHRA VS	// () //
20	CMP/0000720/2020	BHANUMATI BISWAL VS STATE OF ODISHA	SUMAN MODI VS	// () //
21	CMP/0000721/2020	FIROJ @ FIROZ KHAN VS PARAMANANDA NAYAK	SK. ZAFARULLA VS	// () //
22	CMP/0000722/2020	NITYANANDA MOHANTY VS NIRANJAN MOHANTY	BHASKAR CHANDRA PANDA VS	// () //
23	CMP/0000723/2020	MANORANJAN LENKA	SAMIR KUMAR MISHRA	//

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		VS	VS	()
		SHANTIMANI DEI		//
24	CONTC/0006505/2020	DURGA CHARAN MOHAPATRA	CHITTARANJAN PATTNAIK	//
		VS	VS	()
		STATE OF ODISHA		//
25	CONTC/0006506/2020	SAROJ KANTA MOHAPATRA	B.DAS	//
		VS	VS	()
		STATE OF ODISHA		//
26	CRLA/0000649/2020	AKHAYA KUMAR PANDA	JITENDRA SAMANTARAY	JEYPORE TOWN /241 /2020
		VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000095/2020
27	CRLA/0000650/2020	SUNIL NAIK	DEBASIS MISHRA	KEONJHAR SADAR /204 /2017
		VS	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar)
		STATE OF ODISHA		Spl/0000065/2017
28	CRLA/0000651/2020	BULARI SAMAL	CHANDRALENKA RAY	BANARAPAL /307 /2020
		VS	VS	SPL.JUDGE,ANGUL(Anugul *)
		STATE OF ODISHA		Spl/0000053/2020
29	CRLMC/0001853/2020	JAGANNATH NAIK @ JAGA	BISHWA RANJAN SAHU	/ /0
		VS	VS	()
		STATE OF ORISSA		//
30	CRLMC/0001854/2020	DIPTIMAYEE PANDA	MANASI PANDA	RAYAGADA SADAR /344 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	CRLMC/0001855/2020	BISWANATH SATPATHY	HIMANSHU SEKHAR MISHRA	VIGILANCE PS (BERHAMPUR) /28 /2010
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
32	CRLMC/0001856/2020	SAMSER KHAN	B.PASAYAT	JAJPUR TOWN /364 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	CRLMC/0001857/2020	ASHISH RANJAN SAHU	SMRUTI RANJAN MOHAPATRA	PADAMPUR /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	CRLMP/0001746/2020	SURENDRA NAYAK	GYANENDRA CHANDRA SWAIN	/ /0
		VS	VS	()

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35	CRLMP/0001747/2020	STATE OF ODISHA MURALIDHAR MOHALIK VS	GYANENDRA CHANDRA SWAIN VS	// / /0 ()
36	CRLMP/0001748/2020	STATE OF ODISHA SAMRIAN ARJU VS	GYANENDRA CHANDRA SWAIN VS	// / /0 ()
37	CRLMP/0001749/2020	STATE OF ODISHA KUNTALA SAHOO VS	ANTARYAMI SWAIN VS	// / /0 ()
38	CRLMP/0001750/2020	SECRETARY CUM COMMISSIONER ,PANCHAYATRAJ DEPTT. RAMA CHANDRA DAS VS	ANTARYAMI SWAIN VS	// / /0 ()
39	CRLMP/0001751/2020	INSPECTOR IN CHARGE,OLATPUR POLICE STATION SAMARESH MANDAL VS	BISWARANJAN DALAI VS	// / /0 ()
40	CRLMP/0001752/2020	STATE OF ODISHA SANDHYARANI SWAIN VS	ASIT KU. JENA VS	// / /0 ()
41	CRLMP/0001753/2020	STATE OF ODISHA BISWARANJAN DAS VS	DINABANDHU NAYAK VS	// / /0 ()
42	CRLMP/0001754/2020	THE SECRETARY GOVT. OF ODOISHA SURENDRA BHOI VS	KUNJA SUNDAR DAS VS	// / /0 ()
43	CRLMP/0001755/2020	SUPERINTENDENT OF POLICE,SUBARNAPUR BISHNU PADA DAS VS	DURGA PRASAD DHAL VS	// / /0 ()
44	CRLMP/0001756/2020	STATE OF ODISHA REBATI JENA VS	ANANTA NARAYAN PATTANAYAK VS	// / /0 ()
45	CRLMP/0001757/2020	THE STATE OF ODISHA MANOJ KUMAR SARDA VS	DEBENDRA MOHANTA VS	// / /0 ()
		STATE OF ODISHA		//

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46	CRLMP/0001758/2020	RANJITA SINGH VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	//0 0 //
47	CRLMP/0001759/2020	PRADIP SWAIN VS DIRECTOR GENERAL,VIGILANCE,CUTTACK	S.PATTANAİK VS	//0 0 //
48	CRLREV/0000498/2020	URMILA PARIDA VS BAIRAGI PENTHOI	DEBA KUMAR RATH VS	//0 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh *) CRA/0000051/2019
49	CRLREV/0000499/2020	S.K.ASIQUE VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	//0 0 //
50	FAO/0000757/2020	KASINATH BIDYAPITH VS STATE OF ODISHA	K.K.SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000135/2017
51	FAO/0000758/2020	MANAGING COMMITTEE OF NILAKANTHESWAR VS STATE OF ODISHA	REDEWAIK SCHOOL VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000192/2018
52	FAO/0000759/2020	MANAGING COMMITTEE OF RADHANATH VI VS STATE OF ODISHA	BYKAPWAN VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000874/2016
53	FAO/0000760/2020	MANAGING COMMITTEE OF PANCHAYAT HIGH VS STATE OF ODISHA	K.S.SCHOOL VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000223/2016
54	FAO/0000761/2020	MANAGING COMMITTEE OF NUAGAON PANCH VS STATE OF ODISHA	H.K.SWAIN HIGH SCHOOL VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000986/2017
55	MACA/0000815/2020	MANAGER LEGAL, M/S. FUTURE GENERALI VS MANJULATA ROUT	INSURANCE COMPANY LIMITED VS	// III MACT,JAJPUR(Jajapur *) Mac/0000011/2013
56	MACA/0000816/2020	NATIONAL INSURANCE COMPANY LTD. VS SAROJINI NAYAK	ANUPAM DASH VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000143/2014
57	MACA/0000817/2020	DIVISIONAL MANAGER, D.O.-II, NATIONAL VS	INSURANCE CO.LTD VS	//

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		VS	VS	III M.A.C.T.,BHUBANESWAR(Khordha *)
58	MACA/0000818/2020	BASANTI SAHOO @ PANDA MANAGER (LEGAL), M/S. NATIONAL INSURANCE CO.LTD.	B.N.UDGATA	Mac/0000503/2009
		VS	VS	//
59	MACA/0000819/2020	GAJENDRA BEJ NATIONAL INSURANCE CO.LTD.	B.N.UDGATA	IST MACT, JAGATSINGHPUR(Jagatsinghapur *)
		VS	VS	Mac/0000240/2017
60	MACA/0000820/2020	SK.YAKUB ALLI JAYANTI KANDANGKEL	KARUNAKAR DAS	//
		VS	VS	III MACT, JAJPUR(Jajapur *)
61	RPFAM/0000134/2020	GITANJALI BISWAL DILLIP KUMAR ROUT	ASHOK KUMAR SAHU	Mac/0000167/2013
		VS	VS	//
62	RPFAM/0000135/2020	JA HARANA ROUT SANKAR DAS	ASHOK KUMAR SAHOO	IV M.A.C.T,CUTTACK(Cuttack)
		VS	VS	Mac/0000657/2007
63	RSA/0000226/2020	SARMISTA DAS @ MANDAL B.RAM PRASAD	TUKUNA KUMAR MISHRA	//
		VS	VS	JUDGE, FAMILY COURT, JAJPUR(Jajapur *)
64	RSA/0000227/2020	MUKERILA NAGKUMARI GANDIRATTI RAJESWAR	TUKUNA KUMAR MISHRA	Crp/0000015/2018
		VS	VS	//
65	RSA/0000228/2020	GOTTARI SRIRAMA MURTY RAJU BANJARA	TUKUNA KUMAR MISHRA	JUDGE FAMILY COURT, KENDRAPARA(Kendrapara *)
		VS	VS	Crp/0000037/2016
66	TRP(C)/0000245/2020	BHIKARU GOND RUKMUNI BEHERA @ RUKMANI BEHERA	SMRUTI RANJAN MOHAPTRA	//
		VS	VS	//
67	TRP(C)/0000246/2020	GHANASYAMA BAGH AJAYA KUMAR MOHAPTRA	SAMIR KUMAR MISHRA	DIST.& SESSIONS JUDGE, RAYAGADA(Rayagada *)
		VS	VS	RFA/0000020/2017
68	TRP(C)/0000247/2020	ADITYA KUMAR BISOI ARNAPURNA DAS	SOUMYA RANJAN DAS	//
		VS	VS	DIST.& SESSIONS JUDGE, RAYAGADA(Rayagada *)
				RFA/0000015/2017
				//
				DISTRICT AND SESSIONS JUDGE, NAWARANGPUR(Nabarangapur *)
				RFA/0000003/2012
				//
				()
				//
				()
				//
				()

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69	WA/0000822/2020	SURYAKANTA DAS DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADDL.COUN. ADV.	// // 0
70	WA/0000823/2020	BISWAMITRA PARIDA DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADVOCATE	// // 0
71	WA/0000824/2020	DURGA PRASAD BEHERA DILIP KUMAR MISHRA	PRASANNA KUMAR PATTANAYAK	// // 0
72	WA/0000825/2020	STATE OF ORISSA RAMESH CHANDRA RATH	PRASANNA KUMAR PATTANAYAK	// // 0
73	WA/0000826/2020	STATE OF ORISSA PANCHANAN PATNAIK	PRASANNA KUMAR PATTANAYAK	// // 0
74	WA/0000827/2020	STATE OF ORISSA TAHASILDAR,GHASIPURA	ADDL.STANDING COUNSEL	// // 0
75	WA/0000828/2020	BABAJI NATH DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADVOCATE	// // 0
76	WA/0000829/2020	HIMANSU SEKHAR SATHUA MOHAPATRA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	// // 0
77	WA/0000830/2020	SURENDRANATH MOHAPATRA STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	// // 0
78	WA/0000831/2020	SARAT KUMAR ROUT M/S.SWASTIK BUILDERS AND DEVELOPERS (BILUPUR)	CHANDRA PANI	// // 0
79	WA/0000832/2020	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION SARATHI BIDIKA	PRASANNA KUMAR PATTANAYAK	// // 0
		STATE OF ORISSA		//

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80	WA/0000833/2020	STATE OF ODISHA VS JAGADISH MAITY	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
81	WA/0000834/2020	STATE OF ODISHA VS RATIKANTA NAYAK	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
82	WA/0000835/2020	STATE OF ODISHA VS BHAIRABI BEHERA	STANDING COUNSEL(S AND ME) VS	// 0 //
83	WA/0000836/2020	STATE OF ODISHA VS SARAT CHANDRA MISRA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
84	WA/0000837/2020	RAJ KISHORE PRADHAN VS PRINCIPAL SECRETARY, WELFARE DEPT	PRASANNA KUMAR PATTANAYAK VS	// 0 //
85	WA/0000838/2020	KASHINATH PANI VS RENTAMANI DHADAKA	DEBASISH SAHOO VS	// 0 //
86	WA/0000839/2020	TAPAN KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
87	WP(C)/0038573/2020	PRAMILA SWAIN VS THE MEMBER BOARD OF REVENUE CUTTACK	S.K.NAYAK VS	// 0 //
88	WP(C)/0038574/2020	BHRAMARBAR MALLICK VS THE MEMBER BOARD OF REVENUE CUTTACK	S.K.NAYAK VS	// 0 //
89	WP(C)/0038575/2020	JITENDRA NATH PATNAIK VS UNION OF INDIA	UMESH CHANDRA PATNAIK VS	// 0 //
90	WP(C)/0038576/2020	SABITRI ROUT VS THE MEMBER BOARD OF REVENUE CUTTACK	S.R.NAYAK VS	// 0 //
91	WP(C)/0038577/2020	LABANYA PRAVA DAS	S.K.NAYAK	//

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		VS	VS	0
92	WP(C)/0038578/2020	THE COMMISSIONER LAND AND RECORDS AND SETTLEMENT CUTTACK SHILORANI@SHAILARANI MISHRA	GOURI MOHAN RATH	//
		VS	VS	0
93	WP(C)/0038579/2020	STATE OF ODISHA PRAMILA SWAIN	S.K.NAYAK	//
		VS	VS	0
94	WP(C)/0038580/2020	THE MEMBER BOARD OF REVENUE CUTTACK SAMBHUNATH SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
95	WP(C)/0038581/2020	STATE OF ODISHA PUSPALATA PRADHAN	MANAS RANJAN PADHI	//
		VS	VS	0
96	WP(C)/0038582/2020	STATE OF ODISHA PRAMILA SWAIN	S.K.NAYAK	//
		VS	VS	0
97	WP(C)/0038583/2020	THE MEMBER BOARD OF REVENUE CUTTACK M/S. DEEPAK STEEL AND POWER LTD., KEONJHAR	GOURI MOHAN RATH	//
		VS	VS	0
98	WP(C)/0038584/2020	THE COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA NITAI CHARAN RAUL	MANAS RANJAN PADHI	//
		VS	VS	0
99	WP(C)/0038585/2020	STATE OF ODISHA ANIL KUMAR DORA	S.K.NAYAK	//
		VS	VS	0
100	WP(C)/0038586/2020	THE MEMBER BOARD OF REVENUE CUTTACK ANJALINI RAUL	MANAS RANJAN PADHI	//
		VS	VS	0
101	WP(C)/0038587/2020	STATE OF ODISHA MEENAKSHI MISHRA	MANAS RANJAN PADHI	//
		VS	VS	0
102	WP(C)/0038588/2020	STATE OF ODISHA PRAMILA SWAIN	S.R.NAYAK	//
		VS	VS	0

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		THE MEMBER BOARD OF REVENUE CUTTACK		//
103	WP(C)/0038589/2020	PURNENDU DAS	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
104	WP(C)/0038590/2020	M/S. DEEPAK STEEL AND POWER LTD., KEONJHUR	MOHAN RATH	//
		VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA		//
105	WP(C)/0038591/2020	SUKUMAR PANDA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
106	WP(C)/0038592/2020	JAYASHREE JENA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
107	WP(C)/0038593/2020	SUSANTA KUMAR GIRI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
108	WP(C)/0038594/2020	SUKANTI JENA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
109	WP(C)/0038595/2020	DILLIP KUMAR DAS	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
110	WP(C)/0038596/2020	SANJIB KUMAR BISWAL	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
111	WP(C)/0038597/2020	LOBAN KHAN	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
112	WP(C)/0038598/2020	RASHMITA PANIGRAHI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
113	WP(C)/0038599/2020	UMAKANTA JENA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//

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114	WP(C)/0038600/2020	BABURAM MARINDI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
115	WP(C)/0038601/2020	SARBESWAR BEHURA VS STATE OF ODISHA	PRAVA RANJAN MISHRA VS	// 0 //
116	WP(C)/0038602/2020	BASANTA KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
117	WP(C)/0038603/2020	MAMATA MANJARI JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
118	WP(C)/0038604/2020	ANJANA RANI PATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
119	WP(C)/0038605/2020	LINGARAJ SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
120	WP(C)/0038606/2020	KAPILASH AGROTECH, DHENKANAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
121	WP(C)/0038607/2020	BASANTI JENA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
122	WP(C)/0038608/2020	NIRANJAN PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
123	WP(C)/0038609/2020	RITARANI JENA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
124	WP(C)/0038610/2020	NIRUPAMA SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
125	WP(C)/0038611/2020	DHARMAPADA MAHAPATRA	MANAS RANJAN PADHI	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0038612/2020	PANCHU PARIDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0038613/2020	SABITA MAJHI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0038614/2020	BIDYUT LATA MOHANTY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0038615/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		SUBODH KUMAR SAHU		//
130	WP(C)/0038616/2020	DILLIP KUMAR MOHANTY	ANTARYAMI SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
131	WP(C)/0038617/2020	BIDYUT PRABHA MISHRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0038618/2020	RABINDRA PRUSTY	K.K.BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0038619/2020	BHABESH CHANDRA MOHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0038620/2020	AKSHAYA KUMAR PARIDA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ORISSA		//
135	WP(C)/0038621/2020	RANJITA MUKHI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0038622/2020	BULURI RATH	MANAS RANJAN BADAJENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0038623/2020	STATE OF ODISHA PUSPITA BHADRA VS	MANAS RANJAN PADHI VS	// // 0
138	WP(C)/0038624/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
139	WP(C)/0038625/2020	SUKUMAR DUKHU STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
140	WP(C)/0038626/2020	ASWINI KUMAR PANDA SATYANARAYAN PRADHAN VS	GYANA RANJAN SETHI VS	// // 0
141	WP(C)/0038627/2020	STATE OF ORISSA PRADIP KUMAR SAHOO VS	GYANA RANJAN SETHI VS	// // 0
142	WP(C)/0038628/2020	STATE OF ORISSA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
143	WP(C)/0038629/2020	SAROJ KUMAR SAHOO BINOD BEHARI MOHAPATRA VS	J.K.MISHRA 2 VS	// // 0
144	WP(C)/0038630/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
145	WP(C)/0038631/2020	RASHMI RANJAN PATRA SK.WAHID KALAPAHAD VS	GYANA RANJAN SETHI VS	// // 0
146	WP(C)/0038632/2020	STATE OF ORISSA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
147	WP(C)/0038633/2020	SUVENDU SEKHAR TRIPATHY LAXMIKANTA MALLICK VS	GYANA RANJAN SETHI VS	// // 0
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :31/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0038634/2020	STATE OF ODISHA VS M/S. MAHANADI COALFIELD LIMITED, SAMBALPUR	ADDL. GOVT. ADVOCATE VS M/S. MAHANADI COALFIELD LIMITED, SAMBALPUR	// 0 //
149	WP(C)/0038635/2020	STATE OF ODISHA VS M/S. MAHANADI COALFIELD LTD., SAMBALPUR	ADDL. GOVT. ADVOCATE VS M/S. MAHANADI COALFIELD LTD., SAMBALPUR	// 0 //
150	WP(C)/0038636/2020	PRADEEP KUMAR BISOYI VS STATE OF ORISSA	GYANA RANJAN SETHI VS STATE OF ORISSA	// 0 //
151	WP(C)/0038637/2020	TRIPURARI KARNA VS THE TAHASILDAR, KANTAMAL	MANAS RANJAN BADAJENA VS THE TAHASILDAR, KANTAMAL	// 0 //
152	WP(C)/0038638/2020	STATE OF ODISHA VS M/S. MAHANADI COALFIELD LIMITED, SAMBALPUR	ADDL. GOVT. ADVOCATE VS M/S. MAHANADI COALFIELD LIMITED, SAMBALPUR	// 0 //
153	WP(C)/0038639/2020	STATE OF ODISHA VS SURENDRA PADHAN	ADDL. GOVT. ADVOCATE VS SURENDRA PADHAN	// 0 //
154	WP(C)/0038640/2020	STATE OF ODISHA VS NILAMADHAB SAHU	ADDL. GOVT.ADVOCATE VS NILAMADHAB SAHU	// 0 //
155	WP(C)/0038641/2020	RASANANDA SAHOO VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS STATE OF ODISHA	// 0 //
156	WP(C)/0038642/2020	MURALIDHAR BEHERA VS SURENDRANATH BEHERA	BIKRAM CHANDRA GHADEI VS SURENDRANATH BEHERA	// 0 //
157	WP(C)/0038643/2020	SUBHRAREKHA BISWAL VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS STATE OF ODISHA	// 0 //
158	WP(C)/0038644/2020	SAYED ASGAR ALLI VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS UNION OF INDIA	// 0 //
159	WP(C)/0038645/2020	SUJATA KUMARI MALLICK	JYOTIRMAY GUPTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0038646/2020	CHAKRADHAR BARIK	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0038647/2020	SAYED ANWAR ALLI	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
162	WP(C)/0038648/2020	GOBINDA CHANDRA BARIK	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0038649/2020	PURNA CHANDRA PARIDA	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0038650/2020	SAMITA PATRA	D.R.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0038651/2020	PITABAS PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0038652/2020	LAKSHMAN ROUT	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0038653/2020	MANOJA MANJARI KAR	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0038654/2020	SANJUKTA SAMAL	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0038655/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		KANHU CHARAN SADANGI		//
170	WP(C)/0038656/2020	SANATAN PARIDA	SATYAJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0038657/2020	STATE OF ODISHA GOURI PRASAD SAMAL VS	SATYAJIT SAMAL VS	// // 0
172	WP(C)/0038658/2020	STATE OF ODISHA SANGEETA MISHRA VS	ASHOK KUMAR ROUT VS	// // 0
173	WP(C)/0038659/2020	REGIONAL TRANSPORT OFFICER, CHANDIKHOLE AKSHAYA KUMAR SWAIN VS	SATYAJIT SAMAL VS	// // 0
174	WP(C)/0038660/2020	STATE OF ODISHA MANOJ KUMAR SAMAL VS	SATYAJIT SAMAL VS	// // 0
175	WP(C)/0038661/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
176	WP(C)/0038662/2020	PRAFULLA KUMAR PADHY KESHAB CHANDRA SWAIN VS	SATYAJIT SAMAL VS	// // 0
177	WP(C)/0038663/2020	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	ASHOK KUMAR ROUT VS	// // 0
178	WP(C)/0038664/2020	REIONAL RANSPORT OFFICER, CUTTACK AJAYA KUMAR SAHOO VS	SATYAJIT SAMAL VS	// // 0
179	WP(C)/0038665/2020	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	ASHOK KUMAR ROUT VS	// // 0
180	WP(C)/0038666/2020	REGIONAL TRANSPORT OFFICER, CHANDIKHOLE AKSHAYA KUMAR BAL VS	SATYAJIT SAMAL VS	// // 0
181	WP(C)/0038667/2020	STATE OF ODISHA STATE OF ODISHA VS DUKHISHYAM PATANAIAK	ADDL. GOVT. ADVOCATE VS	// // 0 //

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FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0038668/2020	BRAJA KISHORE PANIGRAHI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
183	WP(C)/0038669/2020	SANTOSH KUMAR MISHRA VS REGIONAL TANSPORT OFFICER, CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
184	WP(C)/0038670/2020	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
185	WP(C)/0038671/2020	PRAVAS CHANDRA MOHANTY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
186	WP(C)/0038672/2020	SANTOSH KUMAR MISHRA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
187	WP(C)/0038673/2020	RATNAKAR NATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
188	WP(C)/0038674/2020	BIJAYALAXMI BEHERA VS STATE OF ODISHA	S.PATRA 1 VS	// 0 //
189	WP(C)/0038675/2020	SANTOSH KUMAR DORA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
190	WP(C)/0038676/2020	PRADIP KUMAR ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
191	WP(C)/0038677/2020	THE DISTRICT WELFARE OFFICER, COLLECTORATE, STANDENI, GUNSEL VS ASSISTANT PROVIDENT FUND COMMISSIONER (PD), BERHAMPUR	ADOLE STANDEENI COUNSEL VS	// 0 //
192	WP(C)/0038678/2020	BIKRAMANANDA MOHARANA VS STATE OF ODISHA	PADEEP KUMAR DAS VS	// 0 //
193	WP(C)/0038679/2020	MAHESWAR DAS	SATYAJIT SAMAL	//

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FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0038680/2020	DR.PRAVAMAYEE MOHAPATRA	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0038681/2020	SANGEETA MISHRA	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CHANDIKHOLE		//
196	WP(C)/0038682/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		SANJEEV KUMAR MEHER		//
197	WP(C)/0038683/2020	SANGEETA MISHRA	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CHANDIKHOLE		//
198	WP(C)/0038684/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		JAYANTA MAHAR		//
199	WP(C)/0038685/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		JAGANNATH PRASAD BISHOYI		//
200	WP(C)/0038686/2020	GOURIMANI DAS	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0038687/2020	BERNIKA CHHATIA	RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0038688/2020	RASANANDA SINGHA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0038689/2020	DILESWAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0038690/2020	SARASWATI PATRA	DILLIP KUMAR SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0038691/2020	STATE OF ODISHA MUKTIKANTA MALLIK VS	JYOTIRMAY GUPTA VS	// // 0
206	WP(C)/0038692/2020	STATE OF ODISHA SURATHA KUMAR GOUD VS	SHASHI BHUSAN JENA VS	// // 0
207	WP(C)/0038693/2020	STATE OF ODISHA GYANARANJAN BARIK VS	JYOTIRMAY GUPTA VS	// // 0
208	WP(C)/0038694/2020	STATE OF ODISHA BARIAL MARANDI VS	SUBAS CHANDRA DAS VS	// // 0
209	WP(C)/0038695/2020	UNION OF INDIA PRASANT KUMAR SATPATHY VS	K.K.SWAIN VS	// // 0
210	WP(C)/0038696/2020	STATE OF ODISHA MANAS RANJAN KAR VS	SHASHI BHUSAN JENA VS	// // 0
211	WP(C)/0038697/2020	STATE OF ODISHA SHYAMSUNDRA JENA VS	TANAKI KANTA MAHAPATRA VS	// // 0
212	WP(C)/0038698/2020	STATE OF ODISHA ANIL KUMAR NAYAK VS	SOUMYA MISHRA VS	// // 0
213	WP(C)/0038699/2020	STATE OF ODISHA RATNAKAR SAHOO VS	MANAS PATI VS	// // 0
214	WP(C)/0038700/2020	REGIONAL PROVIDENT FUND COMMISSSIONER, BBSR PRADIPTA KUMAR NANDA VS	TRILOCHAN BARIK VS	// // 0
215	WP(C)/0038701/2020	ADDITIONAL CUM JOINT COMMISSIONEWR MD.ZAMIL AHMED VS STATE OF ODISHA	CONSOOLIDATION AND SETTLEMENT CUTTACK BISHWA RANJAN SAHU VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0038702/2020	BIDYADHAR JENA VS THE COLLECTOR KENDRAPARA	BHAGABAN MOHANTY VS	// 0 //
217	WP(C)/0038703/2020	RAKESH SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
218	WP(C)/0038704/2020	FAKA LENKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
219	WP(C)/0038705/2020	ABHIRAM DAS VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
220	WP(C)/0038706/2020	RAJIBA BEHERA VS COMMISSIONER CUM SECRETARY REVENUE DEPT.	BICHITRA NARAYAN SATAPATHY VS	// 0 //
221	WP(C)/0038707/2020	MINAKSHI BARIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
222	WP(C)/0038708/2020	GOPAL CHANDRA MISHRA VS THE SPECIAL LAND ACQUISITION OFFICER NATIONAL ALLUMINIUM COMPANY(NALCO) LTD	SUMIT KUMAR MOHANTY VS	// 0 //
223	WP(C)/0038709/2020	DINABANDHU BISWAL VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
224	WP(C)/0038710/2020	BASUDEV SWAIN VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //
225	WP(C)/0038711/2020	ACHYUTANANDA DASH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
226	WP(C)/0038712/2020	AJIT KUMAR MOHANTY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
227	WP(C)/0038713/2020	RAJENDRA KUMAR PATTNAIK	GYANENDRA CHANDRA SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0038714/2020	GOPAL KRISHNA MISHRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0038715/2020	SUBHASIS DAS	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0038716/2020	ANTARYAMI MOHAPATRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0038717/2020	BIKALAMANI KHUNTIA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0038718/2020	BRAJENDRA KUMAR MISHRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0038719/2020	CHITTARANJAN NAYAK	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0038720/2020	DASARATHI KISHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0038721/2020	HEMANTA KUMAR PANDA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0038722/2020	AKSHAYA KUMAR MEHER	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0038723/2020	RAMESH SWAIN	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY COOPERATION DEPTT.		//
238	WP(C)/0038724/2020	ANTARYAMI SAHU	DILLIP KUMAR SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0038725/2020	STATE OF ODISHA MOHAN KUMAR OJHA VS	K.K.SWAIN VS	// // 0
240	WP(C)/0038726/2020	STATE OF ODISHA SWARNALATA SARANGI VS	SATYAJIT SAMAL VS	// // 0
241	WP(C)/0038727/2020	STATE OF ODISHA MANORANJAN BEHERA VS	BISHNU CHARAN SWAIN VS	// // 0
242	WP(C)/0038728/2020	THE TAHASILDAR KHURDA UTTAM CHARAN ROUT VS	ABHIRAM SWAIN VS	// // 0
243	WP(C)/0038729/2020	STATE OF ODISHA TRILOCHAN KALAS VS	DILLIP KUMAR SAHU VS	// // 0
244	WP(C)/0038730/2020	STATE OF ODISHA KAILASH RANJAN MOHAPATRA VS	KAJAL SAHOO VS	// // 0
245	WP(C)/0038731/2020	ODISHA BRIDGE CONSTRUCTION AND CORPORATION LTD, KHURDA AKHILA SAGAR PRUSTY VS	SATYAJIT SAMAL VS	// // 0
246	WP(C)/0038732/2020	STATE OF ODISHA HARIHAR KISHAN VS	DILLIP KUMAR SAHU VS	// // 0
247	WP(C)/0038733/2020	STATE OF ODISHA BIJAY MISHRA VS	DILIP KUMAR SAHU VS	// // 0
248	WP(C)/0038734/2020	STATE OF ODISHA CHANDRA KISHAN VS	DILIP KUMAR SAHU VS	// // 0
249	WP(C)/0038735/2020	STATE OF ODISHA KARTIKA CHANDRA PATI VS	SATYAJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :31/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0038736/2020	SABITA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
251	WP(C)/0038737/2020	DANARA KISHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
252	WP(C)/0038738/2020	SUNIL KUMAR PATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
253	WP(C)/0038739/2020	TRUPTI NAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
254	WP(C)/0038740/2020	RATNAKAR NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
255	WP(C)/0038741/2020	DEBABRATA PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
256	WP(C)/0038742/2020	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	BISWAJIT JENA VS	// 0 //
257	WP(C)/0038743/2020	ANJAN KUMAR GAJENDRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
258	WP(C)/0038744/2020	PRASANTA KUMAR KHATUA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
259	WP(C)/0038745/2020	RAJKISHORE PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0038746/2020	MANORAMA MOHAPATRA VS THE CHIEF SECRETARY, GOVT. TO ODISHA	PRASANNA KR. PATTANAYAK VS	// 0 //
261	WP(C)/0038747/2020	SANJAY KUMAR SAHOO	SHASHI BHUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0038748/2020	BIDULATA SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0038749/2020	SATYA PRASAD RATH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0038750/2020	GOLAP CHANDRA PRADHAN	RABINDRA NATH PRUSTY	//
		VS	VS	0
		CHIEF MANAGING DIRECTOR MAHANADI COAL FIELDS LTD.		//
265	WP(C)/0038751/2020	SUKANTA CHARAN DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0038752/2020	NIRANJAN DALAI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0038753/2020	PRASANTA KUMAR SETHI	RABINDRANATH PRUSTY	//
		VS	VS	0
		THE SECRETARY TO THE GOVT OF ORISSA		//
268	WP(C)/0038754/2020	PRATAP CHANDRA DAS	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0038755/2020	PRASANT KUMAR BEHERA	B.K.NAYAK	//
		VS	VS	0
		SECRETARY TO GOVERNMENT, WATER RESOURCES DEPARTMENT, BBSR		//
270	WP(C)/0038756/2020	JIVANJYOTI CHHATOI	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0038757/2020	MANORAMA MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0038758/2020	JAMBABATI THANAPATI	RABINDRANATH PRUSTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0038759/2020	STATE OF ODISHA AKSHAYA KUMAR KHILLAR VS	RANJIT SAMAL VS	// // 0
274	WP(C)/0038760/2020	STATE OF ODISHA BIJAYALAXMI MAHARANA VS	M/S.RANJIT SAMAL VS	// // 0
275	WP(C)/0038761/2020	STATE OF ODISHA DHRUBANANDA GHADEI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
276	WP(C)/0038762/2020	STATE OF ODISHA SUSHANTA KUMAR DASH VS	RANJIT SAMAL VS	// // 0
277	WP(C)/0038763/2020	STATE OF ODISHA CHAKRADHAR MOHAPATRA VS	AND SWAGAT RAY VS	// // 0
278	WP(C)/0038764/2020	STATE OF ODISHA PRASANNA KUMAR SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
279	WP(C)/0038765/2020	STATE OF ODISHA MAHESWAR SAHOO VS	M/S.RANJIT SAMAL VS	// // 0
280	WP(C)/0038766/2020	STATE OF ODISHA KARTIKA PATRA VS	BAMADEV BARAL VS	// // 0
281	WP(C)/0038767/2020	THE PRESIDING OFFICER, BBSR BIBHUTI BHUSAN MISHRA VS	BISWABIHARI MOHANTY VS	// // 0
282	WP(C)/0038768/2020	STATE OF ODISHA MANAS MANJARI SATPATHY VS	M/S.RANJIT SAMAL VS	// // 0
283	WP(C)/0038769/2020	STATE OF ODISHA SADASIBA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0038770/2020	BRAJA KISHORE PATI VS STATE OF ODISHA	M/S.RANJIT SAMAL VS	// 0 //
285	WP(C)/0038771/2020	PRADIP KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0038772/2020	NILAMANI PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
287	WP(C)/0038773/2020	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0038774/2020	RABINDRA KUMAR SAHOO VS PRSIDING OFFICER,LABOUR COURT,BBSR	M/S.SASHI BHUSAN JENA VS	// 0 //
289	WP(C)/0038775/2020	SANATAN JENA VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA	SIDHARTHA SANKAR RAY 1 VS	// 0 //
290	WP(C)/0038776/2020	BAURIBANDHU SAHU VS THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR	DAYANIDHI MISHRA VS	// 0 //
291	WP(C)/0038777/2020	MUSTOFA KHAN VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA	SIDHARTHA SANKAR RAY VS	// 0 //
292	WP(C)/0038778/2020	MUKTI PRASAD PATRA VS STATE OF ODISHA	M/S.DURGA PRASANNA MISHRA VS	// 0 //
293	WP(C)/0038779/2020	UDAYANARAYAN NAYAK @ NAIK VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
294	WP(C)/0038780/2020	MANAS RANJAN MISHRA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
295	WP(C)/0038781/2020	KAMALI JENA	SIDHARTHA SANKAR RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COMMISSIONER, LAND RECORDS AND SETTLEMENT AND CONSOLIDATION, ODISHA		//
296	WP(C)/0038782/2020	ATAL KUMAR SETHI	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0038783/2020	MUKUND	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0038784/2020	SATISH KUMAR MISHRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0038785/2020	BAGESWAR NAIK	M/S.KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0038786/2020	SATYA RANJAN PATRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0038787/2020	PRANATI PANDA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0038788/2020	GAUTAM KUMAR BEHERA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
303	WP(C)/0038789/2020	BISWANATH ROUL	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0038790/2020	SHARAT KUMAR MISHRA	PITAMBAR PANDA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT. DEPTT., OF SCHOOL AND MASS EDUCATION, BBSR		//
305	WP(C)/0038791/2020	MAA PHARMACEUTICALS	M/S./DEEPALI MAHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
306	WP(C)/0038792/2020	NIMANI CH. SUTAR	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :31/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0038793/2020	PRESIDING OFFICER, LABOUR COURT,BBSR NILADRI BIHARI MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// // 0 //
308	WP(C)/0038794/2020	SURESH CHANDRA PAL VS PRINCIPAL SECY. TO GOVT., DEPTT. OF SCHOOL AND MASS EDUCATION, BBSR	PITAMBAR PANDA VS	// 0 //
309	WP(C)/0038795/2020	GIRIJA SANKAR MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
310	WP(C)/0038796/2020	NAGENDRA NATH MISHRA VS D.G. AND I.G. OF POLICE, ODISHA	GYANA RANJAN SETHI VS	// 0 //
311	WP(C)/0038797/2020	KHUSHI REAL CON PVT. LTD VS DIRECTOR OF MINES, STEEL AND MINES DEPT. , ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
312	WP(C)/0038798/2020	URBASI NATH VS STATE OF ODISHA	M/S.S.N.SHARMA VS	// 0 //
313	WP(C)/0038799/2020	KANHU CHARAN NAYAK VS STATE OF ODISHA	SAUMENDRA KU. MOHAPATRA VS	// 0 //
314	WP(C)/0038800/2020	BHAGYADHAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
315	WP(C)/0038801/2020	GEDELA SRIKANT KUMAR VS STATE OF ODISHA	M/S.DHULIRAM PATTANAYAK VS	// 0 //
316	WP(C)/0038802/2020	AA YUSHI VATSA VS CHAIRMAN, ODISHA JOINT ENTRANCE EXAMINATION 2020, BBSR	PARESH KUMAR SAHOO VS	// 0 //
317	WP(C)/0038803/2020	SASHIKANTA PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0038804/2020	ANADI BEHERA VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
319	WP(C)/0038805/2020	DIPA MIRI VS STATE OF ODISHA	SAUMENDRA KU. MOHAPATRA VS	// 0 //
320	WP(C)/0038806/2020	VIKASH KUMAR VS CHAIRMAN, ODISHA ENTRANCE EXAMINATION 2020, BBSR	PARESH KUMAR SAHOO VS	// 0 //
321	WP(C)/0038807/2020	DHANANJAYA PATRI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
322	WP(C)/0038808/2020	CHANDRA MOHAN DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
323	WP(C)/0038809/2020	PRADIPTA KUMAR JENA VS STATE OF ODISHA	M/S.DHULIRAM PATTANAYAK VS	// 0 //
324	WP(C)/0038810/2020	SADANANDA BHUYAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
325	WP(C)/0038811/2020	BHIKARI SETHI VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
326	WP(C)/0038812/2020	RAMA KALAR VS COLLECTOR AND DISTRICT MAGISTRATE, NABARANGPUR	MANOJ KUMAR PATI VS	// 0 //
327	WP(C)/0038813/2020	SUDHANSU BALA MISHRA VS PRADEEP KUMAR JENA	PRASANNA PATTANAYAK VS	// 0 //
328	WP(C)/0038814/2020	SANDHYARANI JENA VS EXECUTIVE ENGINEER, TEPD (NORTH), JAJPUR	K.C.NAYAK VS	// 0 //
329	WP(C)/0038815/2020	S.SANTOSH KUMAR SWAMY	M/S.BASUDEV MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038816/2020	RAMA KALAR	MANOJ KUMAR PATI	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRAE, NABARANGPUR		//
331	WP(C)/0038817/2020	TANMAYEE MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0038818/2020	TITU RANJAN SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
333	WP(C)/0038819/2020	BISHNU CHARAN SENAPATI	M/S.SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038820/2020	SUDARSAN BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
335	WP(C)/0038821/2020	STATE OF ODISHA	ADDL. STANDING COUNSEL	//
		VS	VS	0
		M/S MAHANADI COALFIELD LTD.		//
336	WP(C)/0038822/2020	DEBASIS PATTNAIK	DEBARANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038823/2020	AINTHI JENA	B.K.NAYAK	//
		VS	VS	0
		RENUBALA JENA		//
338	ABLAPL/0016542/2020	KUMAR BEURA	SWARUP KUMAR PATNAIK	CHANDAKA P.S. /193 /2020
		VS	VS	J.M.F.C.,BHUBANESWAR(Khordha *)
		STATE OF ODISHA		GR/0000823/2020
339	ABLAPL/0016543/2020	RAMESH CHANDRA MOHANTY	S.K.BHANJADEO	NILGIRI /422 /2020
		VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		STATE OF ODISHA		CT/0000584/2020
340	ABLAPL/0016544/2020	SAHABAN BOX @ SAHAJAN BAKAS	P.R.SINGH	DHENKANAL SADAR /616 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0016545/2020	STATE OF ODISHA BATIA @ GAGAN NAYAK VS	PRADIPTA BEURA VS	GR/0001436/2020 ATHGARH /274 /2020 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
342	ABLAPL/0016546/2020	STATE OF ODISHA SIBANI JENA VS	PRADIPTA BEURA VS	CT/0000552/2020 BARANGA /208 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
343	ABLAPL/0016547/2020	STATE OF ODISHA BIRENDRA KUMAR ROUT VS	PRADIPTA BEURA VS	GR/0002898/2020 TIGIRIA /177 /2020 J.M.F.C.,TIGIRIA(Cuttack)
344	ABLAPL/0016548/2020	STATE OF ODISHA BANITA NAYAK @ JHILLE VS	SATYA NARAYAN MISHRA (4) VS	CT/0000176/2020 BANSADA /137 /2020 J.M.F.C,CHANDABALI(Bhadrak *)
345	ABLAPL/0016549/2020	STATE OF ODISHA SUMIT KUMAR ROUT VS	SIDDHARTH GOUTAM DAS VS	GR/0000322/2020 KEONJHAR TOWN /375 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
346	ABLAPL/0016550/2020	STATE OF ODISHA SUNIL@RAJAN KHAN VS	S.ROUT VS	GR/0001419/2020 TANGI /256 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
347	ABLAPL/0016551/2020	STATE OF ODISHA GHANASHYAMA SETHI VS	JANMEJAYA DASH VS	GR/0002865/2020 SALIPUR /383 /2020 J.M.F.C.,SALIPUR(Cuttack)
348	ABLAPL/0016552/2020	STATE OF ODISHA RITANJALI BHATTRAY VS	DURGA PRASAD PRADHAN VS	GR/0000948/2020 BIRIDI PS /216 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *)
349	ABLAPL/0016553/2020	STATE OF ODISHA GYAN PRAKASH VS	SATYAJIT MOHANTY VS	GR/0001260/2020 SAHID NAGAR P.S. /415 /2020 ()
350	ABLAPL/0016554/2020	STATE OF ODISHA RANJIT BHATTRAY VS	DURGA PRASAD PRADHAN VS	// BIRIDI PS /216 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *)
351	ABLAPL/0016555/2020	STATE OF ODISHA LAMBU BARIK @ LAMBODAR PARAMANI VS STATE OF ODISHA	P.R.SINGH VS	GR/0001260/2020 JODA /166 /2020 J.M.F.C.-CIVIL JUDGE (JD),BARBAIL(Kendujhar) GR/0000582/2020

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0016556/2020	PRAFULLA KUMAR DALAI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	SAHID NAGAR P.S. /281 /2019 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000007/2019
353	ABLAPL/0016557/2020	AMARESH KUMAR PARIDA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	BARI /250 /2020 S.D.J.M.,JAJPUR(Jajapur *) CT/0002355/2020
354	ABLAPL/0016558/2020	GYANENDRA KUMAR NAYAK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	PARJANG /349 /2020 J.M.F.C,PARJANG(Dhenkanal) GR/0000334/2020
355	ABLAPL/0016559/2020	HARISH JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /233 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000669/2020
356	ABLAPL/0016560/2020	RAJESH KUMAR PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /354 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000985/2020
357	ABLAPL/0016561/2020	PRAFUALLA KUMAR PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /354 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000985/2020
358	ABLAPL/0016562/2020	GANESH MAHALIK VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	CHANDIPUR /110 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000312/2020
359	ABLAPL/0016563/2020	SADANAND GAHIR @ BHUNJU VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	TAISARA /116 /2020 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0001078/2020
360	ABLAPL/0016564/2020	PURUSOTTAM GAHIR VS STATE OF ODISHA	ASHOK KUMAR DAS VS	TITILAGARH /464 /2020 () //
361	ABLAPL/0016565/2020	MAGU @ LAXMIDHAR DAS VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	PURI SADAR /371 /2020 () //
362	ABLAPL/0016566/2020	DAMODARA NAYAK VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	SEA BEACH /186 /2020 () //
363	ABLAPL/0016567/2020	K. ANANTHARAJA	SANTANU KUMAR SARANGI	BADSAHI /148 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0016568/2020	STATE OF ODISHA SUNARAM MURMU	RAMDAS ACHARY	// MANCHESWAR P.S. /404 /2020
		VS	VS	()
365	ABLAPL/0016569/2020	STATE OF ODISHA PARESWAR NAYAK @ BULU	IPSA RAJGURU MOHAPATRA	// BANSADA /137 /2020
		VS	VS	()
366	ABLAPL/0016570/2020	STATE OF ODISHA SANGRAM MUDALI	DEVI PRASAD DASH	// GOLANTHARA (BERHAMPUR) /276 /2020
		VS	VS	()
367	ABLAPL/0016571/2020	STATE OF ODISHA AKHILA CHANDRA MAHANTA	RAJIV KUMAR MAHANTA	// CHAMPUA /170 /2020
		VS	VS	()
368	ABLAPL/0016572/2020	STATE PUNA @ AKSHAY KUMAR BISWAL	PRAMOD KUMAR JENA	// REMUNA /198 /2020
		VS	VS	()
369	ABLAPL/0016573/2020	STATE OF ODISHA GANESH MAHALIK	DIPTENDU SUNDAR RAY	// CHANDIPUR /110 /2020
		VS	VS	()
370	ABLAPL/0016574/2020	STATE OF ODISHA AMBIKA PATI	PRAMOD KUMAR JENA	// KHAIRA /244 /2020
		VS	VS	()
371	ABLAPL/0016575/2020	STATE OF ODISHA LIPU ROUT	RANJAN KUMAR PRADHAN	// SEA BEACH /135 /2020
		VS	VS	()
372	ABLAPL/0016576/2020	STATE OF ODISHA PRAVATI SAHOO	NIKUNJA KUMAR DEO	// KUAKHIA /430 /2020
		VS	VS	()
373	ABLAPL/0016577/2020	STATE OF ODISHA SAKUNTALA SWAIN	SUBRATA PANDA	// BERHAMPUR SADAR /337 /2020
		VS	VS	()
374	ABLAPL/0016578/2020	STATE OF ODISHA KANHAI KHUNTIA @ KANHEI KHUNTIA	RANJAN KUMAR PRADHAN	// SEA BEACH /96 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0016579/2020	STATE OF ODISHA LIPU ROUT VS	RANJAN KUMAR PRADHAN VS	// SEA BEACH /136 /2020 ()
376	ABLAPL/0016580/2020	STATE OF ODISHA ANAM NAIK VS	SANGRAM KESHARI DAS VS	// / /0 ()
377	ABLAPL/0016581/2020	UNION OF INDIA ABHAYA ROUT @ AVI VS	SURYA NARAYAN MISHRA VS	// ASTARANGA /151 /2020 ()
378	ABLAPL/0016582/2020	STATE OF ODISHA KAILASH CHANDRA NATH @ KAILASH NATH VS	BIPLAB P.B. BAHALI VS	// MAHANGA /260 /2020 ()
379	ABLAPL/0016583/2020	STATE OF ODISHA PRAMOD PRADHAN VS	B.K.NAYAK VS	// PIPLI /432 /2020 ()
380	ABLAPL/0016584/2020	STATE OF ODISHA OURBAN ALI KHAN VS	DILLIP RAY VS	// JAJPUR SADAR /21 /2012 ()
381	ABLAPL/0016585/2020	STATE OF ODISHA MANAN ALI KHAN @ ABDUL MANAN KHAN VS	DILLIP RAY VS	// JAJPUR SADAR /21 /2012 ()
382	WPC(OAC)/0000311/2019	STATE OF ODISHA HARISH CHANDRA PRADHAN VS	M.K.KHUNTIA VS	// // ()
383	WPC(OAC)/0001038/2017	STATE OF ODISHA KALPANA AICH VS	SIDHESWAR MALLIK VS	// // ()
384	WPC(OAC)/0001308/2018	STATE OF ODISHA SATYABHAMA BISWAL VS	BHASKAR CHANDRA PANDA VS	// // ()
385	WPC(OAC)/0003242/2016	STATE OF ODISHA JYOTI RANJAN MOHAPATRA VS	S.DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :31/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	224/2020 RPFAM/134/2020	DILLIP KUMAR ROUT-MP	ASHOK KUMAR SAHU
2	225/2020 RPFAM/135/2020	SANKAR DAS-MP	ASHOK KUMAR SAHOO
3	242/2020 TRP(C)/245/2020	RUKMUNI BEHERA @ RUKMANI BEHERA-MP	SMRUTI RANJAN MOHAPTRA
4	243/2020 TRP(C)/247/2020	ARNAPURNA DAS-MP	SOUMYA RANJAN DAS
5	564/2020 CRLREV/498/2020	URMILA PARIDA-MP	DEBA KUMAR RATH
6	565/2020 CRLREV/498/2020	URMILA PARIDA-MP	DEBA KUMAR RATH
7	566/2020 CRLREV/499/2020	S.K.ASIQUE-MP	PRATAP CHANDRA MISHRA
8	701/2020 CMP/720/2020	BHANUMATI BISWAL-MP	SUMAN MODI
9	702/2020 CMP/721/2020	FIROJ @ FIROZ KHAN-MP	SK. ZAFARULLA
10	783/2020 FAO/757/2020	KASINATH BIDYAPITH-MP	
11	784/2020 FAO/759/2020	MANAGING COMMITTEE OF RADHANATH VIDYAPITHA-KIR.SWAIN	
12	1293/2020 CRLMC/1853/2020	JAGANNATH NAIK @ JAGA-MP	BISHWA RANJAN SAHU
13	1294/2020 CRLMC/1854/2020	DIPTIMAYEE PANDA-MP	MANASI PANDA
14	1295/2020 CRLMC/1855/2020	BISWANATH SATPATHY-MP	HIMANSHU SEKHAR MISHRA
15	1296/2020 CRLMC/1856/2020	SAMSER KHAN-MP	B.PASAYAT
16	1462/2020 MACA/815/2020	MANAGER LEGAL, M/S. FUTURE GENERALI INSURANCE COMPANY LIMITED-MP	
17	1463/2020 MACA/816/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
18	1464/2020 MACA/817/2020	DIVISIONAL MANAGER, D.O.-II, NATIONAL INSURANCE COMPANY LTD-MP	B.N.UDGATA
19	1465/2020 MACA/817/2020	DIVISIONAL MANAGER, D.O.-II, NATIONAL INSURANCE COMPANY LTD-MP	B.N.UDGATA
20	1466/2020 MACA/818/2020	MANAGER (LEGAL), M/S. NATIONAL INSURANCE COMPANY LTD-MP	B.N.UDGATA
21	1467/2020 MACA/817/2020	DIVISIONAL MANAGER, D.O.-II, NATIONAL INSURANCE COMPANY LTD-MP	B.N.UDGATA
22	1468/2020 MACA/818/2020	MANAGER (LEGAL), M/S. NATIONAL INSURANCE COMPANY LTD-MP	B.N.UDGATA
23	1469/2020 MACA/818/2020	MANAGER (LEGAL), M/S. NATIONAL INSURANCE COMPANY LTD-MP	B.N.UDGATA
24	1470/2020 MACA/819/2020	NATIONAL INSURANCE CO.LTD.-MP	B.N.UDGATA
25	1471/2020 MACA/819/2020	NATIONAL INSURANCE CO.LTD.-MP	B.N.UDGATA
26	1472/2020	NATIONAL INSURANCE CO.LTD.-MP	B.N.UDGATA

27	MACA/819/2020 1473/2020	DHIREN MALLA-MP	MR SATYA BHUSAN DAS
28	MACA/60/2015 1474/2020	JAYANTI KANDANGKEL-MP	KARUNAKAR DAS
29	MACA/820/2020 1475/2020	JAYANTI KANDANGKEL-MP	KARUNAKAR DAS
30	MACA/820/2020 1893/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADDL.GOV.T.ADV.
31	WA/822/2020 1894/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADDL.GOV.T.ADV.
32	WA/822/2020 1895/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADDL.GOV.T.ADVOCATE
33	WA/823/2020 1896/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADDL.GOV.T.ADVOCATE
34	WA/823/2020 1897/2020	TAHASILDAR,GHASPURA-MP	ADDL.STANDING COUNSEL
35	WA/827/2020 1898/2020	TAHASILDAR,GHASPURA-MP	ADDL.STANDING COUNSEL
36	WA/827/2020 1899/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADDL.GOV.T.ADVOCATE
37	WA/828/2020 1900/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	ADDL.GOV.T.ADVOCATE
38	WA/828/2020 1901/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
39	WA/829/2020 1902/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
40	WA/829/2020 1903/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
41	WA/829/2020 1904/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
42	WA/830/2020 1905/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
43	WA/829/2020 1906/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
44	WA/830/2020 1907/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
45	WA/830/2020 1908/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
46	WA/830/2020 1909/2020	M/S.SWASTIK BUILDERS AND DEVELOPERS (P) LTD.-MP	SUBASH CHANDRA PANI
47	WA/831/2020 1910/2020	M/S.SWASTIK BUILDERS AND DEVELOPERS (P) LTD.-MP	SUBASH CHANDRA PANI
48	WA/831/2020 1911/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
49	WA/833/2020 1912/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
50	WA/833/2020 1913/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
51	WA/833/2020 1914/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
52	WA/833/2020 1915/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
53	WA/834/2020 1916/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
54	WA/834/2020 1917/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
55	WA/834/2020 1918/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
56	WA/834/2020 1919/2020	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
57	WA/835/2020 1920/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/836/2020		

58	1921/2020 WA/835/2020	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
59	1922/2020 WA/836/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
60	1923/2020 WA/836/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
61	1924/2020 WA/835/2020	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
62	1925/2020 WA/836/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
63	1926/2020 WA/837/2020	RAJ KISHORE PRADHAN-MP	PRASANNA KUMAR PATTANAYAK
64	1927/2020 WA/838/2020	KASHINATH PANI-MP	DEBASISH SAHOO
65	1928/2020 WA/838/2020	KASHINATH PANI-MP	DEBASISH SAHOO
66	16521/2020 WP(C)/38575/2020	JITENDRA NATH PATNAIK-MP	UMESH CHANDRA PATNAIK
67	16522/2020 WP(C)/38583/2020	M/S. DEEPAK STEEL AND POWER LTD., KEONJHAR-MP	GOURI MOHAN RATH
68	16523/2020 WP(C)/38590/2020	M/S. DEEPAK STEEL AND POWER LTD., KEONJHAR-MP	GOURI MOHAN RATH
69	16524/2020 WP(C)/38592/2020	JAYASHREE JENA-MP	SUSHANTA KUMAR MISHRA
70	16525/2020 WP(C)/38595/2020	DILLIP KUMAR DAS-MP	UDIT RANJAN JENA
71	16526/2020 WP(C)/38610/2020	NIRUPAMA SAHOO-MP	DEBASISH TRIPATHY
72	16527/2020 WP(C)/38615/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
73	16528/2020 WP(C)/38615/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
74	16529/2020 WP(C)/38620/2020	AKSHAYA KUMAR PARIDA-MP	GYANA RANJAN SETHI
75	16530/2020 WP(C)/38624/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
76	16531/2020 WP(C)/38626/2020	SATYANARAYAN PRADHAN-MP	GYANA RANJAN SETHI
77	16532/2020 WP(C)/38625/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
78	16533/2020 WP(C)/38624/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
79	16534/2020 WP(C)/38627/2020	PRADIP KUMAR SAHOO-MP	GYANA RANJAN SETHI
80	16535/2020 WP(C)/38628/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
81	16536/2020 WP(C)/38630/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
82	16537/2020 WP(C)/38631/2020	SK.WAHID KALAPAHAD-MP	GYANA RANJAN SETHI
83	16538/2020 WP(C)/38632/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
84	16539/2020 WP(C)/38633/2020	LAXMIKANTA MALLICK-MP	GYANA RANJAN SETHI
85	16540/2020 WP(C)/38634/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
86	16541/2020 WP(C)/38634/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
87	16542/2020 WP(C)/38635/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
88	16543/2020 WP(C)/38636/2020	PRADEEP KUMAR BISOYI-MP	GYANA RANJAN SETHI
89	16544/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE

90	WP(C)/38635/2020 16545/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
91	WP(C)/38638/2020 16546/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
92	WP(C)/38638/2020 16547/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
93	WP(C)/38639/2020 16548/2020	STATE OF ODISHA-MP	ADDL. GOVT.ADVOCATE
94	WP(C)/38640/2020 16549/2020	SUBHRAREKHA BISWAL-MP	SIBA NARAYAN BISWAL
95	WP(C)/38643/2020 16550/2020	CHAKRADHAR BARIK-MP	BIKRAM CHANDRA GHADEI
96	WP(C)/38646/2020 16551/2020	GOBINDA CHANDRA BARIK-MP	BIKRAM CHANDRA GHADEI
97	WP(C)/38648/2020 16552/2020	SAMITA PATRA-MP	D.R.BEHERA
98	WP(C)/38650/2020 16553/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
99	WP(C)/38655/2020 16554/2020	STATE OF ODISHA-MP	ADDL. GOVT.ADVOCATE
100	WP(C)/38640/2020 16555/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
101	WP(C)/38661/2020 16556/2020	CHUDAMANI ROHIDAS-MP	PRAVA RANJAN MISHRA
102	WP(C)/32416/2020 16557/2020	CHUDAMANI ROHIDAS-MP	PRAVA RANJAN MISHRA
103	WP(C)/32418/2020 16558/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
104	WP(C)/38667/2020 16559/2020	MANGULU MUNDA-MP	DAYANIDHI MISHRA
105	WP(C)/33152/2020 16560/2020	THE DISTRICT WELFARE OFFICER, COLLECTORATE, NABARDUNGSPUR	ADDL. GOVT. ADVOCATE
106	WP(C)/38677/2020 16561/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
107	WP(C)/38682/2020 16562/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
108	WP(C)/38684/2020 16563/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
109	WP(C)/38685/2020 16564/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
110	WP(C)/38685/2020 16565/2020	SOUMITRIMA YEE PANDA-MP	B.N.PARIDA
111	WP(C)/36503/2020 16566/2020	DILESWAR PRADHAN-MP	K.K.SWAIN
112	WP(C)/38689/2020 16567/2020	SURATHA KUMAR GOUD-MP	SHASHI BHUSAN JENA
113	WP(C)/38692/2020 16568/2020	MANAS RANJAN KAR-MP	SHASHI BHUSAN JENA
114	WP(C)/38696/2020 16569/2020	SHYAMSUNDR A JENA-MP	TANAKI KANTA MAHAPATRA
115	WP(C)/38697/2020 16570/2020	PRADIPTA KUMAR NANDA-MP	TRILOCHAN BARIK
116	WP(C)/38700/2020 16571/2020	BIDYADHAR JENA-MP	BHAGABAN MOHANTY
117	WP(C)/38702/2020 16572/2020	RAKESH SAHU-MP	SAILABALA JENA
118	WP(C)/38703/2020 16573/2020	SUBHASIS DAS-MP	PARSURAM PANDA
119	WP(C)/38715/2020 16574/2020	UTTAM CHARAN ROUT-MP	ABHIRAM SWAIN
120	WP(C)/38728/2020 16575/2020	SABITA SWAIN-MP	SHASHI BHUSAN JENA
	WP(C)/38736/2020		

121	16576/2020 WP(C)/38739/2020	TRUPTI NAIK-MP	SHASHI BHUSAN JENA
122	16577/2020 WP(C)/38741/2020	DEBABRATA PARIDA-MP	SHASHI BHUSAN JENA
123	16578/2020 WP(C)/38744/2020	PRASANTA KUMAR KHATUA-MP	SHASHI BHUSAN JENA
124	16581/2020 WP(C)/24203/2020	KIRAN KUMAR BEHERA-MP	RAMAKRISHNA BISOI
125	16582/2020 WP(C)/38767/2020	BIBHUTI BHUSAN MISHRA-MP	BISWABIHARI MOHANTY
126	16589/2020 WP(C)/8442/2020	DR.BALADEV ASH-MP	SAMIR KUMAR MISHRA
127	16590/2020 WP(C)/10018/2020	ABHIMANYU ANDIA-MP	MANMAYA KUMAR DASH
128	16591/2020 WP(C)/6820/2020	SAGAR SAHOO-MP	MANMAYA KUMAR DASH
129	16592/2020 WP(C)/38778/2020	MUKTI PRASAD PATRA-MP	M/S.DURGA PRASANNA MISHRA
130	16594/2020 WP(C)/16775/2020	DUTTAKRISHNA BOITEI-MP	M/S DURGA PRASAD NANDA,MISS S.SAMANTRAY,M
131	16595/2020 WP(C)/38783/2020	MUKUND-MP	NIRMAL RANJAN ROUSTRAY
132	16596/2020 WP(C)/38791/2020	MAA PHARMACEUTICALS-MP	M/S./DEEPALI MAHAPATRA
133	16597/2020 WP(C)/38801/2020	GEDELA SRIKANT KUMAR-MP	M/S.DHULIRAM PATTANAYAK
134	16598/2020 WP(C)/38808/2020	CHANDRA MOHAN DAS-MP	SHASHI BHUSAN JENA
135	16599/2020 WP(C)/38812/2020	RAMA KALAR-MP	MANOJ KUMAR PATI
136	16600/2020 WP(C)/38816/2020	RAMA KALAR-MP	MANOJ KUMAR PATI
137	16579/2020 WP(C)/21181/2014	SURENDRA N.PRAMANIK-MP	
138	16580/2020 WP(C)/36127/2020	NIRANJAN SAHOO-MP	
139	16583/2020 WP(C)/20629/2020	RATAN KUMAR SAHOO-MP	
140	16584/2020 WP(C)/22697/2020	SANTOSHI KUMARI PANDA-MP	
141	16585/2020 WP(C)/20637/2020	HEMANTA KUMAR SWAIN-MP	
142	16586/2020 WP(C)/20769/2020	JAGABANDHU JENA-MP	
143	16587/2020 WP(C)/8085/2020	MEENA ACHARYA-MP	
144	16588/2020 WP(C)/20764/2020	MAMATA KUMARI SAHU-MP	
145	16593/2020 WP(C)/32445/2020	PRADIP KUMAR KAR-MP	